

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 9780/2019

(Arising out of impugned final judgment and order dated 18-03-2019 in CM(M) No. 961/2018 passed by the High Court Of Delhi At New Delhi)

BHARAT BHUSHAN GUPTA

Petitioner(s)

VERSUS

PRATAP NARAIN VERMA & ANR.

Respondent(s)

Date : 03-12-2021 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DINESH MAHESHWARI  
HON'BLE MR. JUSTICE VIKRAM NATH

For Petitioner(s) Mr. Arun Mohan, Sr. Adv.  
Mr. Ruchira Gupta, Adv.  
Mr. Anurag Sharma, Adv.  
Mr. Divyam Agarwal, AOR

For Respondent(s) Mr. Gopal Jha, AOR  
Mr. Shafiullah, Adv.  
Mr. Nishant Verma, Adv.  
Mr. Shreyash Bhardwaj, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Mr. Arun Mohan, learned senior counsel appears for the petitioner.

Mr. Gopal Jha, learned counsel appears for the respondent No. 1. He prays for and is granted time to file vakalatnama as also the counter affidavit.

List the matter in the month of February, 2022.

(POOJA SHARMA)  
SENIOR PERSONAL ASSISTANT

(SUNIL KUMAR RAJVANSHI)  
BRANCH OFFICER